

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 199 OF 2015 IN  
APPEAL NO. 126 OF 2015**

**Dated: 17<sup>th</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Uttar Haryana Bijli Vitran Nigam Ltd. .... Appellant (s)  
Versus  
Haryana Electricity Regulatory Commission & Anr. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Varun Pathak  
Counsel for the Respondent(s) : Mr. Hemant Singh  
Mr. Tabrez Malwat for R.1

**ORDER**

**IA NO. 199 OF 2015  
*(Appl. for stay)***

We have heard learned counsel for the parties.

List the matter for further hearing on **19.11.2015.**

**(I.J. Kapoor )  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/dk